

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 242
(IB)-452(ND)2017
IA/5039/2020, IA-824/2021

IN THE MATTER OF:

Power2SME Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. JV Strips Ltd. &Ors. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 12.05.2021.

Sd/-
(T. S. Singh)
Court Officer